

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:858
ANSWERED ON:09.07.2009
VACANT POST OF JUDGES IN HIGH COURTS
Owaisi Shri Asaduddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of vacant posts of judges at present in each of the High Courts in the country;
- (b) the names of High Courts which are yet to initiate proposals for filling up the posts that fell vacant in 2007 so far; and
- (c) the total number of proposal received in this regard and cleared during the last six months?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) A statement containing the total number of vacant posts of judges as on 30.6.2009 in each of the High Courts in the country is annexed.
- (b) High Courts of Allahabad, Andhra Pradesh, Bombay, Calcutta, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala and Punjab & Haryana are yet to initiate proposals for filling up all the posts that were vacant in 2007.
- (c) Receipt of proposals for filling up the vacant posts is a continuous process. During the period from 01.01.2009 to 30.06.2009 70 vacant posts of Judges/Additional Judges were filled up through fresh appointments. At present, proposals for appointment of 42 Judges in various High Courts are under consideration of the Government.